

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SCriminal Appeal No.982/2011

OMBIR SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

([OFFICE REPORT FOR DIRECTION])

Date : 06-02-2020 This appeal though listed for hearing was mentioned today.

CORAM :

HON'BLE MR. JUSTICE N.V. RAMANA
HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE KRISHNA MURARI

For Appellant(s)

Mr. Anurag Dubey, Adv.
Mr. Sarvendra Singh, Adv.
Mr. Bhupendra Kr. Bhardwaj, Adv.
Mr. S. R. Setia, AOR

For Respondent(s)

Mr. Ankit Goel, AOR
Mr. Om Prakash Shukla, Adv.

Mr. Anil Shrivastav, AOR

UPON hearing the counsel the Court made the following
O R D E R

At the request of the learned counsel appearing for the appellant seeking short adjournment on the ground of non-availability of arguing Senior counsel, list the matter on Wednesday, the 12th February, 2020.

(VISHAL ANAND)
COURT MASTER (SH)

(RAJ RANI NEGI)
ASSISTANT REGISTRAR